

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2009  
CA No.

CORAM:

Present: SHRI SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE PARTIES: Shri Harikisan Sarda

V/s.

M/s. Nagpur Business Form Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Nitin Lalwani	Counsel for Respondent No. 1	
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②	Dhananjay B. Deshmukh i/b Abhijeet Joshi	Co Advocate for Petitioner <u>Order</u>
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C.P No. 07/397-398/NCLT/MB/MAH/2009

1. Both the parties are present.
2. At request of the parties, list this matter on 25.10.2016.

sd/-

M. K. SHRAWAT  
Member (Judicial)

sd/-

V. NALLASENAPATHY  
Member (Technical)

Dated: 29<sup>th</sup> August, 2016.